

फॉ. सं./F. No. A- 12026/18/2019-CA Cell

भारत सरकार/Government of India

वित्त मंत्रालय/Ministry of Finance

राजस्व विभाग/Department of Revenue

सक्षम प्राधिकारी सेल/Competent Authority Cell

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North Block, New Delhi

Dated 02 December, 2022

## OFFICE MEMORANDUM

**Subject: Filling up the post of Competent Authority and Administrator (Group 'A' Gazetted) in the Office of Competent Authority & Administrator, Delhi – Reg**

In continuation of this office' O.M. of even no. dated 23.11.2022 (copy enclosed) on the subject mentioned above, It is stated that the applications of eligible candidates should be sent to Under Secretary (CA Cell) at Room No. 51-II, Department of Revenue, Ministry of Finance, North Block, New Delhi-110001 on or before 31.01.2023 or may be emailed at [shamik.bhowmick@nic.in](mailto:shamik.bhowmick@nic.in) or [gaurav.mehra85@nic.in](mailto:gaurav.mehra85@nic.in) .

**Encl: As above**

(S. Bhowmick)

Under Secretary to the Government of India

Tel. No. 23095369

1. JS(Admn.), CBEC, Department of Revenue.
2. JS(Admn.), CBDT, Department of Revenue.
3. Director General, DGIT(HRD), New Delhi.
4. All Ministries/Departments.

**Copy to:**

- (i) Competent Authorities, Delhi/Kolkata/Mumbai and Chennai, with the request to host this on their website.
- (ii) Narcotics Control Bureau, West Block No.1, Wing No.5, 1<sup>st</sup>& 2<sup>nd</sup> Floor, Sector-I, R. K. Puram, New Delhi-1100066.
- (iii) Enforcement Directorate, 6<sup>th</sup> Floor, Lok Nayak Bhavan, Khan Market, New Delhi-110003.

**From pre page: -**

- (iv) US(Ad.II), CBEC and US(Ad.VI), CBDT with the request to circulate the vacancy amongst field formation and host this on their website and forward the applications of eligible candidates to CA Cell along with necessary documents.
- (v) Director (NIC)/Computer Section for hosting this on the website of Department of Revenue.
- (vi) Webmaster, CBIC, Directorate of Systems, New Delhi for hosting this on the website of CBIC.
- (vii) Webmaster, CBDT, Room No. 708, Aayakar Bhawan, Vaishali, Ghaziabad. U.P. for hosting this on the website of CBDT.

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राजस्व विभाग/Department of Revenue  
सक्षम प्राधिकारी सेल/Competent Authority Cell  
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North Block, New Delhi  
Dated 23 November, 2022

**OFFICE MEMORANDUM**

**Subject:- Filling up the posts of Competent Authority and Administrator (Group 'A' Gazetted) in the Office of Competent Authority & Administrator, Delhi – Reg**

It is proposed to fill up the vacancy of Competent Authority & Administrator in the Office of the Competent Authority & Administrator, Delhi [Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Act, 1976 and Narcotic Drugs and Psychotropic Substances Act, 1985], under the Department of Revenue (Hqrs. Division) on the following terms and conditions:

Name of the Post	:	Competent Authority & Administrator (Group 'A' Gazetted)
Scale of Pay (Level in the Pay Matrix):	:	Level 14 (Rs.144200-218200)
Eligibility	:	Commissioner of Customs or Commissioner of Central Excise or Commissioner of Income Tax or any other officer not below the rank of Joint Secretary to the Government of India.
Tenure	:	5 years

2. It is requested that the vacancy may be circulated among field formations and the applications in the prescribed Performa (enclosed) along with cadre clearance, vigilance clearance, history of postings, integrity certificate and major/minor penalty certificate for the past 10 years, agreed list status if any and attested copies of ACR dossiers for the last 5 years, may be forwarded to the undersigned by 31.01.2023.

3. Applications in the prescribed pro-forma of only those officers who are eligible and willing and whose services can be spared immediately on their selection may be forwarded to this Department on or before 31.01.2023. Advance copy of the applications shall not be entertained. The selected officers shall not be allowed to withdraw his/her application.

**From pre-page:-**

4. The vacancy may be given wide publicity and a copy of the same may be hosted on the website of your organization also. This may kindly be accorded priority.

**Encl: As above.**

(S. Bhowmick)

Under Secretary to the Govt. of India

Tel.No.23095369

1. JS(Admn.), CBEC, Department of Revenue.
2. JS(Admn.), CBDT, Department of Revenue.
3. Director General, DGIT(HRD), New Delhi.
4. All Ministries/Departments.

**Copy to:**

- (i) Additional Secretary (Revenue)/Joint Secretary (Revenue)/Director (Hqrs.)
- (ii) Competent Authorities, Delhi/Kolkata/Mumbai and Chennai, with the request to host this O.M. on their website.
- (iii) Narcotics Control Bureau, West Block No.1, Wing No.5, 1<sup>st</sup>& 2<sup>nd</sup> Floor, Sector-I, R. K. Puram, New Delhi-110066.
- (iv) Enforcement Directorate, 6<sup>th</sup> Floor, Lok Nayak Bhavan, Khan Market, New Delhi-110003.
- (v) US(Ad.II), CBEC and US(Ad.VI), CBDT with the request to circulate the vacancy amongst field formation and host this O.M. on their website and forward the applications of eligible candidates to CA Cell along with necessary documents.
- (vi) Director (NIC)/Computer Section for hosting this O.M. on the website of Department of Revenue.
- (vii) Webmaster, CBIC, Directorate of Systems, New Delhi for hosting this O.M. on the website of CBIC.
- (viii) Webmaster, CBDT, Room No. 708, Aayakar Bhawan, Vaishali, Ghaziabad. U.P. for hosting this O.M. on the website of CBDT.

BIO-DATA

Application for the post of Competent Authority & Administrator, Delhi

1. Name of the Applicant:
2. Date of Birth:
3. Date of Retirement:
4. Educational Qualification:
5. Present Post held, date from which held and the scale of Pay therein:
6. Experience in the subject field:
7. Brief service particulars:
8. Nature of duties performed in brief:
9. History of Posting:
10. Whether belongs to SC/ST:
11. Remarks/Any other information:

Signature of the applicant with date  
Tel/Fax No.

**Certificate by Parent Office:**

The information furnished by the candidate has been verified from the records and is found correct.

Signature  
With rubber stamp